

S-1  
**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 330/2017 In T.P. No. 206/397-398/NCLT/AHM/2016(New)  
C.P. No. 82/397-398/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: **Enercon Gmbh**  
**V/s.**  
**Wind World India Ltd. & Ors.**

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	MR. V.R. DHOND, SR. ADV.	ADV.	R 2	
2.	MR. SHYAM KADIA	ADV.	R 2	
3.	MR. RASHID BOATWALLA	ADV.	R 2	
4.	MR. RAHUL JAIN	ADV.	R 2	Rahul Jain
5.	MR. <del>RAHUL</del> INDRANIL DESHMUKH	ADV.	R 3, 35	
6.	MR. VINAYET UNNIKRISHNAN	ADV.	R 3, 35	
7.	MS. MANASA S.	ADV.	R 3, 35	
8.	MR. ARJUN SREENIwas	ADV.	R 3, 35	
9.	MS. OLGA LUMEPEREIRA	ADV.	R 4 to R 8, 234	
10.	MR. ROHAN KELKAR	ADV.	<del>R 4 to R 8, 234</del>	
11.	<del>MR. RAHUL JAIN</del>	ADV.	R 33	
12.	MS. NATALIA SUTARIA	ADV.	R 9 to R 32	
13.	MR. ROHAN SHAH	ADV.	R 38 to R 41,	
14.	MR. HARDIL DAVE	ADV.	PROPOSED RESPONDENT NOS. 43, 53 + 62	
15.	MR. NANDISH THACKAR	ADV.	PROPOSED RESPONDENT NOS. 42, 44 to 52, 54 to 61, 63 to 81, 85 - 86	N. H. Thakar
16.	MR. PRAMIL JASANI	ADV.	PROPOSED RESPONDENT NOS. 82 to 84, R 4 to R 8, 234	P. J. Jasani
17.	MR. SAURABH SOFARKAR, SR. ADV.	ADV.	PETITIONER	
18.	MS. MR. VIVEK A. VASHI, ADV.	ADV.		
19.	MR. KANIKA SHARMA, ADV.	ADV.		
20.	MR. MIHIR THAKORE	ADV.	RESPONDENT NO. 26 & 37	
21.	MR. SAUL THAKORE	ADV.		
22.	MR. KRYNAL MADHAFI SABIT MUGHAL, ADV.	ADV.	R 4 to R 8, R 34	

**ORDER**

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma present for Petitioner.

Learned Senior Advocate Mr. V R Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Rahul Jain present for Respondent no. 2.

Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lumepereira present for Respondent no. 3 and 35.

Learned Advocate Mr. Rohan Kelkar present for Respondents no. 4 to 28 and 34.

Learned Advocate Ms. Natasha Sutaria present for Respondents no. 33.

Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32.

Learned Advocate Mr. Hardik Dave present for Respondents no. 38 to 41 and proposed Respondents no. 43, 53 and 62.

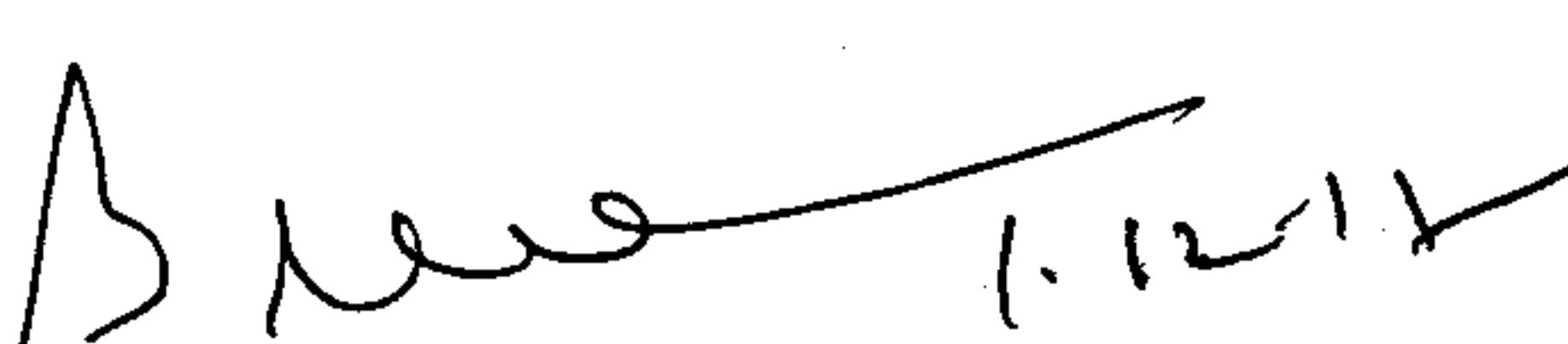
Learned Advocate Mr. Nandish Thackar present for proposed Respondents no. 42, 44 to 52, 54 to 61, 63 to 81 and 85 to 86.

Learned Advocate Mr. Pratik Jasani present for proposed Respondent no. 82 to 84.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37.

Learned Advocate Mr. Krunal Modi i/b Learned Advocate Mr. Sahil Shah present for Respondents no. 4 to 28, 34.

List the matter on 19.12.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 1st day of December, 2017.